

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 1067/2024**

IN THE MATTER OF:
ANTI CORRUPTION AND CRIME CONTROL FORCE
THROUGH RAJ KUMAR ... APPLICANT
VERSUS
DELHI POLLUTION CONTROL COMMITTEE ...RESPONDENT

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DATE: 14.11.2024
RAILWAY Place: Delhi Through

NORTHERN



Om Prakash, Advocate
SPC UPI/Railways

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**ACTION TAKEN REPORT FROM AND ON BEHALF OF
RESPONDENT NORTHERN RAILWAY PERSUANT TO THE
LETTER DATED 21.10.2024 FROM DELHI POLLUTION
CONTROL COMMITTEE IN REFERENCE TO THE CAPTIONED
PETITION.**

MOST RESPECTFULLY SHOWETH:


1. That the Respondent is filing the present reply and action taken at the site pursuant to the letter dated 21.10. 2024 sent by the Delhi Pollution Control Committee in reference to the captioned application, whereby the office of Senior Divisional Commercial Manager DRM office Delhi Division, Northern Railway whereby, with reference to the captioned O.A. it was asked by the Delhi Pollution Control Committee to take suitable action for removal of illegal junk and garbage lying in one km of Railway Track in Rampura, Delhi – 110035 which is leading to foul smell, air pollution, water contamination, the copy of said letter dated being number F.No. DPCC/10(10)(72)/leg-24/2709 dated 21.10.2024. The true copy of the letter dated 21.10.2024 is hereby annexed and marked as **ANNEXURE A-1**.

2. That the competent authority of Delhi Division, Northern Railway immediately after the receipt of the letter from the Delhi Pollution Control Board Committee has issued the necessary instruction and the encroachments including *kabaddi walas* and other soft encroachments got removed forthwith ensuring that no junkyard and garbage is being collected through these undesired sources. The copy of the said action of removing the *kabaddi walas* and other soft encroachments from the location i.e., KM 7/14 to KM 7/00 km downline side (from Shakur basti to Dayabasti) in the presence of SSE/W/SSB/Line, SI Harsh Huda from Delhi Police, SI/RPF/DBSI, JE/SSB. The copy of said proceedings of removal of *kabaddi walas* and other soft encroachments is enclosed herewith as **ANNEXURE A-2.**
3. That a joint note of the above removal proceedings of the *kabaddi walas* and other soft encroachments has also been prepared wherein it has been specified that the commercial soft encroachments i.e., *kabaddi walas, etc.* and other soft encroachments has been removed on 26.10.2024 from 12:10 Hrs to 15:15 Hrs on KM 6/25 to 6/29 along downline (SSB-DBSI Route) wherefrom jhuggies/soft commercial encroachments spread across 1700 Sq. mtrs. were removed with the help of SI Sunil Kumar, Head Constable Sandeep Kumar and JE Sunny Kumar and the program of removal of encroachment got carried out peacefully a copy of said joint note signed on 26.10.2024 is also enclosed herewith as **ANNEXURE A-3.**
4. The photographs of said action taken in removing the commercial soft encroachments including *kabaddi walas, etc* has been sown whereby the area is clearly shown having being cleared from junkyard and garbage heaped due to those undesired encroachments.

The copy of the said photographs is enclosed herewith as **ANNEXURE A-4.**

5. That the Delhi Division, as advised by the Delhi Pollution Control Committee has removed the soft commercial encroachment lying in its land at the site under reference to the subject matter pending adjudication under captioned Original Application before this Hon'ble Tribunal.
6. That the Delhi Division of Northern Railway ensures this hon'ble Tribunal that the Orders and directions of this Hon'ble Tribunal and the statutory authorities are of paramount importance towards the "Green Railway drive" aimed at net zero emission by 2030.

Date: 14.11.2024
Place: New Delhi


SUBMITTED BY:
Sr. Divisional Engineer -III
DRM Office, Northern Railway
State Entry Road, New Delhi – 110055

वरिष्ठ मंडल अभियंता
उत्तर रेलवे, नई दिल्ली
Sr. Divisional Engineer-III
Northern Railway, New Delhi

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ORIGINAL APPLICATION NO. 1067/2024

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THROUGH RAJ KUMAR ... APPLICANT

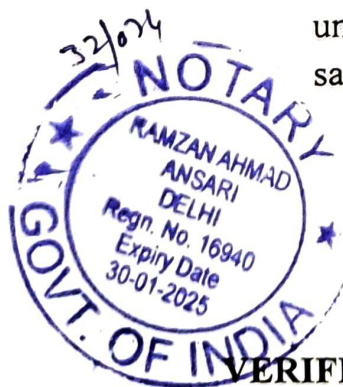
VERSUS

DELHI POLLUTION CONTROL COMMITTEE ...RESPONDENT

AFFIDAVIT

I, Gyanendra Pratap Singh, S/o Shri Roshan Singh, working as Senior Divisional Engineer-III, in the office of the Divisional Railway Manager, Delhi Division, Northern Railway, New Delhi-110055, the deponent do hereby solemnly affirm and declare as under: -

1. That I am competent to swear upon this affidavit.
2. That I am well versed with the facts of the present case, and the present rejoinder has been filed by the counsel for the Petitioner under my express instructions.
3. That the contents of the accompanying rejoinder have been understood by me and the same are not being repeated herein for the sake of brevity.



VERIFICATION

DEPONENT

वरिष्ठ मंडल अभियंता-III
उत्तर रेलवे, नई दिल्ली
Sr. Divisional Engineer-III
Northern Railway, New Delhi

14 NOV 2024

Verified at New Delhi on this 14th day of November 2024, that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been kept concealed therefrom.

[Signature]
I hereby certify that the Deponent
who has Signed/Put T.I. Reference No.

[Signature]
DEPONENT
वरिष्ठ मंडल अभियंता-III
उत्तर रेलवे, नई दिल्ली
Sr. Divisional Engineer-III
Northern Railway, New Delhi





CERTIFIED THAT THE DEPONENT
has solemnly affirmed before me
that the contents of the above which
have been read & explained to him are
true and correct to his knowledge.
[Signature]
NOTARY GOVT OF INDIA

14 NOV 2024

ANNEXURE A-1

By speed post/e-mail

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, DMRC BUILDING, SHASTRI PARK, DELHI-53 visit us at : http://dpcc.delhigovt.nic.in</p>	
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Dated: 21-10-2024

F. No. DPCC/(10)(10)(72)/Leg-24 | 2709

To,

✓ Senior Divisional commercial manager,
DRM Office, Northern Railway (Delhi Division)
State entry road, Connaught place
New Delhi- 110001

ACM/leg PS
Sud 24/10/24
CST/Sud/leg PS

Sub :- OA No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" filed before Hon'ble NGT

Sir Ma'am,

This is in reference to the Original application No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" regarding the issue of **illegal junkyard and garbage collection** in 1 km of the railway track in Rampura, Delhi-110035 leading to foul smell, air pollution and water contamination.

In view of the above, you are kindly requested to direct the concerned officer to take necessary action in this regard and file Action Taken Report before Hon'ble NGT with a copy to Delhi Pollution Control Committee.

Next date of Hearing- 21.11.2024

Encl: As above.

18
24/10/2024

Yours faithfully,



SBE, CMC III

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ANNEXURE A-2

उत्तर रेलवे
NORTHERN RAILWAY

7

Today i.e on Dt. 26.10.2024 undersigned reached the location i.e Km 7/14 to Km 7/00 down line side (From shakumbasti to dayabasti).

As per fixed schedule to remove unauthorised encroachment in form of Kabaddiwala and soft encroachment at

During this exercise around 31 Nos. Kabaddiwala, 152 Nos of soft encroachment were removed around 2500 sqm land was cleared. This exercise was concluded


peacefully at 15.30. The following staff were present above said drive.

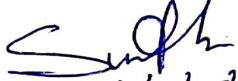
Delhi Police - 25 ladies, 19 Para Military force, 6 Keshavpuram Thana
IPR / RPF/PTNR - 10 NOS.

SSF W/ SSB/ U/ve - 10 NOS.
SSF PWT/SSB - 06 NOS.

@kabo
26/10/2024

SSF W/ SSB/ U/ve


SI Manish Hooda
Delhi Police


26-10-24
SI/RPF/DBS


SI/RPF/DBS

Joint Note 131 ANNEXURE A-3

8

As per prefix programme vide letter No-SW/L/DLI/W-7 dated 16/10/2024 of SSE/SSB/L (Northern Railway), the removal of commercial/soft encroachment has been removed on dated 26/10/2024 from 12:10 hrs to 15:15 hrs on intree Km 6/25 to 6/29 along DN line (SSB-DBSI route). Approx 80 jhuggies/commercial encroachment (approx 1700 sqm) removed with the help of S.I. Sunil Kumar + 5 NIS (RPF PTNR), H.C Sandeep Kumar + 2 NIS (Sub-Division ^{Delhi Police} Sazai Rohilla), Sunny Kumar (J.E/W/L/DLI) + 6 NIS including 2 NIS of JCB. The programme of removal of encroachment has carried out peacefully.

Sandeep
Sandeep Kumar
(H.C/Sazai Rohilla)
(DLI Police)

Sunil
Sunil Kumar
(S.I./^{DBSI}PTNR/)
RPF

AK
Sunny Kumar
(J.E/W/L/DLI)

















